# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

### **LOK SABHA**

## **UNSTARRED QUESTION NO- 2069**

TO BE ANSWERED ON- 19/12/2022

### SETTING UP OF BUILDINGS OF TRIBAL SCHOOLS IN MANIPUR

2069. SHRI LORHO S. PFOZE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of tribal schools in outer Manipur which do not have their own buildings;
- (b) whether the Government has any plan to provide buildings for these tribal schools by identifying the villages and sites including allocation of funds thereto; and
- (c) if so, the details and the stage of implemention thereof?

#### **ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (c): As reported by the State Government of Manipur, there are 5 number of Ashram Schools and all are functioning from their own building. Further, there are 978 number of Primary Schools under 6 Autonomous District Council (ADC), out of which 78 do not have thier own permanent building. Construction/ repairing of school buildings the school buildings is taken up by State from time to time with State Budget, Central Finance Commission Grant etc.

This Ministry is also implementing the scheme of Eklavya Model Residential Schools (EMRSs) under which quality education is provided to ST students of remote areas studying in class 6 to 12. Under this scheme so far 689 schools have so far been sanctioned across the country including 21 in the state of Manipur. Out of these schools, 03 EMRSs are reported to be functional in the state of Manipur in their own building and construction of the remaining schools are under progress. The various stages of implementation with reference to providing school building, hostels etc. are as under:-

- I. State Government identifies the suitable land and submits documents of suitable land, recommendations etc. to NESTS, MoTA for consideration.
- II. Ministry approves the location for construction of EMRSs in the identified sites.
- III. NESTS issues formal sanction order to construction agencies to start pre-construction activities.
- IV. The construction agency organizes survey and prepares Master Layout Plan, Preliminary Estimate and Detail Estimate as per site and submits their report to NESTS for approval.
- V. As per approval of DPR, tender is called by Construction agency for awarding and commencing the construction works at identified locations/sites

Till the construction work of school building is completed, all the states including Manipur have been requested to make the sanctioned EMRSs operational from other government buildings with arrangements of teaching staff.

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